

स्तानियों द्वारा हिरासत में ले लिया गया था। तथापि स्थानीय सीमा सुरक्षा दल के अधिकारियों के हस्तक्षेप के परिणामस्वरूप ट्रक और उसके 5 व्यक्तियों को 29 मार्च, 1968 को मुक्त करा लिया गया।

#### Offensive Plan by Hostile Nagas and Mizos

8570. SHRI M. L. SONDHI :  
SHRI SRADHAKAR SUPAKAR:  
SHRI RAGHUBIR SINGH  
SHASTRI :  
SHRI JUGAL MONDAL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that the rebel Nagas and Mizos are planning a concerted offensive in June in Nagaland, Manipur and Mizo hills; and

(b) if so, the steps proposed to be taken to meet the situation arising out of this strategy ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The Government have no such definite information. However, Security Forces are maintaining vigilance and are alive to all possible threats to the security of the country.

#### Nizam of Hyderabad

8571. SHRI M. N. REDDY : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 836 on the 25th March, 1968 and state:

(a) the exact date on which the lists of Private properties were furnished by the late Nizam of Hyderabad and also the dates on which these lists were scrutinized by the then State Government;

(b) the names of the then members of the State Government of Hyderabad (Cabinet Ministers) during whose period the lists were scrutinized and discussions were held by the Central Government; and

(c) the dates or datef on which the Central Government held discussions with the then State Government of Hyderabad on the above lists ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (c). Government do not consider it proper that details relating to the settlement of private property of Rulers should be a matter for public disclosure.

(b) A statement is laid on the Table of the House [Placed in Library. See No. LT-1057/68]

#### Bomb Explosions in Calcutta

8572. SHRI DEIVEEKAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that three persons were injured and other killed when two bombs burst in central Calcutta on the 29th March, 1968;

(b) if so, whether any enquiry has been conducted;

(c) whether it is also a fact that two more bombs were recovered from the same place; and

(d) if so, the steps taken to check this increasing incidents of bomb explosions in Calcutta ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (d). The information is being collected and will be laid on the Table of the House.

#### Assam-Nagaland Boundary Dispute

8573. SHRI DEIVEEKAN :  
SHRI ANBUCHZHIAN :  
SHRI CHENGALRAYA NAIDU :  
SHRI SITARAM KESRI :  
SHRI H. AJMAL KHAN :  
SHRI MEETHA LAL MEENA :  
SHRI GIRRAJ SARAN SINGH:  
SHRI K. M. KUSHIK :  
SHRI O. P. TYAGI :  
SHRI RAM GOPAL SHALWALE,

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there is a boundary dispute between the Assam and Nagaland Governments;

(b) if so, whether recently the Nagaland Government forcibly burnt certain houses in Assam villages ;

(c) if so, whether some parts of Assam have been forcibly taken over by them; and

(d) whether the Centre has been asked to intervene in the matter in view of gravity of the situation ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (a) Yes, Sir.

(b) and (c) According to the information received from the Government of Assam, the Chief Minister of Assam had stated in the State Assembly on 30th March, 1968, that about 200 houses in the Doyang reserve had been burnt down by Nagaland police. On the other hand, the Government of Nagaland have reported that 258 labourers who had been brought to Pangtong village from the plains on Inner-line permits and who were refusing to leave the State on the expiry of the permits were evicted by the Nagaland police as the State Government decided not to extend the permits.

(d) The Assam Government have taken up the matter with the Nagaland Government.

#### Curfew in Parts of Assam

8574. **SHRI DEIVEEKAN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that curfew was reimposed on the 30th March, 1968 in certain parts of Assam ;

(b) if so, whether communal troubles are still being created by Pakistani agents there ; and

(c) what assistance Centre has assured to Assam Government to maintain law and order in the State ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (a) Curfew was imposed at Tinsukia on 30th March to help maintenance of law and order. It continued on 31st March and partially on the 1st of April.

(b) The State Government have intimated that there is no evidence upto now

to indicate existence of any band of Pakistani agents.

(c) The State Government's resources of Armed Police have been reinforced by the Government of India to the extent possible.

#### Special Cell to Expedite Hotel Projects in India

8575. **SHRI DEIVEEKAN ;  
SHRI ANBUCHAZHIAN ;  
SHRI CHENGALRAYA  
NAIDU :**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Federation of the Hotel and Restaurant Association of India have suggested to Government for the setting up of a special cell to expedite the hotel projects in India ;

(b) the other suggestions made by the President of the Association ; and

(c) the reaction of Government thereto?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :** (a) Yes, Sir. The Federation of Hotel and Restaurant Associations of India at its annual Convention held at Madras in April, 1968 has passed such a resolution.

(b) Other resolutions passed at the meeting relate to (i) making available hotel sites at reasonable rates, (ii) incentives and facilities to be given to the hotel industry, (iii) issue of import licences, (iv) safeguarding the interests of hotels and restaurants located in rented premises, (v) liberalization of Prohibition rules, (vi) reduction in excise fees, (vii) meeting the ration requirements of new hotels and restaurants, and (viii) reconsideration of the Government decision in regard to certain projects.

(c) These will be examined when they are formally referred to the Government.

#### सेंट्रल स्कूल, दानापुर, बटना

8576. **श्री रामावतार शास्त्री :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सेंट्रल स्कूल, दानापुर बटनी